SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 63/2021

PRIVATE SCHOOLS ASSOCIATION J AND K

Petitioner(s)

VERSUS

HOME DEPARTMENT & ORS.

Respondent(s)

Date: 17-10-2022 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Shadan Farasat, AOR

Mr. Bharat Gupta, Adv.

Mr. Shourya Dasgupta, Adv.

Ms. Hrishika Jain, Adv.

Mr. Aman Naqvi, Adv.

Mr. Dhruv Bhatnagar, Adv.

Mr. Tanmay Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R $\,$

Issue notice, returnable within four weeks.

In addition to normal mode of service, liberty is granted to serve the Standing Counsel for the Respondent Nos. 2 and 4.

Liberty is also granted to serve the Standing Counsel for the respondent No.3 (Govt. of U.T. of Jammu and Kashmir).

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)